

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 384 of 2005

Jabalpur, this the 12th day of June, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Shri A.K. Gaur, Judicial Member

Chain Singh Jaat, S/o. Shri  
Banta Singh, Date of birth  
15.5.1955, Driver-C (Compulsorily  
retired), R/o. House No. 916,  
Chunni Mohalla, Belbagh, Toriya,  
Jabalpur (MP).

... Applicant

(By Advocate - Shri S. Paul)

V e r s u s

1. Union of India, Ministry  
of Railway, through General Manager,  
West Central Railway, Indira Market,  
Jabalpur.

2. Divisional Railway Manager,  
West Central Railway, Jabalpur  
Division, Jabalpur.

3. Senior Divisional Mechanical  
Engineer, West Central Railway,  
Jabalpur Division, Jabalpur.

4. Divisional Mechanical Engineer,  
West Central Railway, Jabalpur  
Division, Jabalpur. ... Respondents

(By Advocate - Shri H.B. Shrivastava)

O R D E R (Oral)

By A.K. Gaur, Judicial Member -

The applicant has preferred a statutory Appeal dated 6.4.2004 under Rule 18 & 19 of Railway Servants (Discipline & Appeal) Rules against the orders of penalty of compulsory retirement from service. The Appeal preferred by the applicant has been filed and marked as Annexure A-7 to the OA.

2. Heard the learned counsel for the parties Mr. Paul and Mr. Shrivastava.

3. At the threshold Mr. Paul has made an innocuous request that his appeal which is pending may be directed to be disposed of by a speaking and reasoned order within a

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specific time. Accordingly, we direct the competent authority to dispose of the appeal of the applicant filed as Annexure A-7 to the OA, by a reasoned and speaking order, within a period of three months from the date of receipt of copy of this order, taking into consideration the grounds taken in the appeal.

4. The Original Application is disposed of with the above observations. No costs.

*A.K. Gaur*  
(A.K. Gaur)  
Judicial Member

*G.C. Srivastava*  
(Dr. G.C. Srivastava)  
Vice Chairman

"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि आवश्यितः—

- (1) संसिद्ध, उच्च व्यावायिक बाब एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/दू..... के काउंसल
- (3) प्रत्यवारी श्री/श्रीमती/दू..... के काउंसल
- (4) व्यावायिक लेन्ड्रिंग, जबलपुर राजस्थान  
सूचना एवं आवश्यक कार्यकाली देखु

Shri S. Paul 7/1/2006  
Shri B. Srivastava

*Received*  
20/6/06